

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 47 of 2011 & IA No. 73 of 2011**

**Dated: 23<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Chhattisgarh State Power  
Distribution Company Limited ...Appellant (s)**

**Versus**

**ISA Power Private Limited & Anr. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. K. Gopal Choudary**

**Counsel for the Respondent(s) : Mr. Anand K Ganeshan**

**ORDER**

Heard Mr. K.Gopal Choudhary, learned counsel for the appellant.  
Post the matter for further hearing on **28<sup>th</sup> November, 2011.**

**(P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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